GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1061 TO BE ANSWERED ON 18.09.2020.

Wildlife Act

1061. DR. KRISHNA PAL SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to amend Wild Life Act, 1972; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) and (b) Yes, Sir. The Ministry of Environment, Forest and Climate Change had constituted a Committee for drafting the amendments to the Wild Life (Protection) Act, 1972,on 1stMay 2018, which has submitted its report. The drafting Committee has proposed a comprehensive review of various provisions of the Act.
